| Name of Corporate Debtor : Ankit Metal & Power Limited | | | | | | Annexure 1 Date of Commencemnt of CIRP : 03 May 2024 | | | | | (Version 1: Pursuant to claims received and updated as on 23 May 2024) | | | | |
|--|---|---------------------------|----------------|---------------------------|-----------------|--|---|-----------------|--|----------------------------|--|------------------------------|------------------------------------|----------------|--|
| | List of Secured Financial Creditor belonging to any class of creditor | | | | | | | | | | | | | | |
| | | Details of claim received | | Details of claim Admitted | | | | | | | | | | | |
| SI No | . Name of creditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | | related party / | % of voting Share in COC if applicable | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks if any | |
| | | | | | | | - | | | - | - | | - | | |
| | | | | | | | | | | | | | | | |
| | Total | | | | 0 | _ | | | | | | | | | |